

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 3986.  
TO BE ANSWERED ON TUESDAY, THE 17<sup>TH</sup> MARCH, 2026.**

**INTEGRATED MANUFACTURING CLUSTER IN GAYA**

**3986. SHRI RAJESH RANJAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the status of the Integrated Manufacturing Cluster at Gaya, Bihar under the Amritsar-Kolkata Industrial Corridor which includes the progress of trunk infrastructure works;
- (b) the amount of funds sanctioned, released and utilized for the project since its approval;
- (c) the current status of development of outer connectivity and supporting infrastructure for the project;
- (d) the investment proposals received so far in the project and the land allotted to the industry; and
- (e) the monitoring system and time limit fixed by the Government for completion and commissioning of the project?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

- (a):** Government of India, as part of Amritsar Kolkata Industrial Corridor (AKIC), has approved the development of Integrated Manufacturing Cluster (IMC) in Gaya, admeasuring 1,670 acres in the state of Bihar under the National Industrial Corridor Development Programme (NICDP), with a total project cost of Rs. 1,339 crores.

The status of the project is as follows:

- Shareholder Agreement & State Support Agreement executed and Special Purpose Vehicle (SPV)—Bihar Integrated Manufacturing City Gaya Ltd. (BIMCGL) incorporated on 6th January, 2025.
- Environmental clearance for the project granted on 18th March, 2025.
- The Programme Manager for New Cities appointed on 28th July 2025 by the SPV.
- Engineering Procurement and Construction (EPC) contractor appointed on 12th Feb 2026 by the SPV, and site survey works initiated.

- (b): IMC Gaya has been approved by the Government of India in August 2024 for a total project cost of Rs. 1,339 crore. Till now, Rs. 135 Cr. has been released to SPV as equity contribution by National Industrial Corridor Development and Implementation Trust (NICDIT).
- (c): The current status of external infrastructure as informed by the state is as follows:
- **External Road Connectivity**: A greenfield alignment of approx. 7 km in length for direct connectivity of the project site with the Golden Quadrilateral, NH-19 (near Dobhi, Gaya), has been approved by the State Government and construction work has commenced.
  - **Power allocation**: The State Government has approved construction of a 220 KV transmission line till the project boundary.
  - **Water allocation**: River Lilajan has been identified as a surface water source by the Water Resources Department, Govt. of Bihar.
- (d): IMC Gaya, one of the 12 industrial smart cities approved by the Government of India in August 2024, is under the initial stages of development. Besides, under NICDP, the applications for land allotment are accepted and processed by the respective project SPVs.
- (e): The total construction period considered for the development of the internal trunk infrastructure is 36-42 months from the actual date of appointment of the EPC contractor. The project is monitored by BIMCGL at the project level and by DPIIT through NICDIT at the central level, as detailed below:
- At the project level, implementation is undertaken by the project Special Purpose Vehicle (SPV), namely Bihar Integrated Manufacturing City Gaya Ltd. (BIMCGL), which regularly reviews the progress of infrastructure development and associated works.
  - Further, DPIIT (through NICDIT) periodically monitors the development of the project with the officials of the State Govt/respective agencies/stakeholders. Review meetings are held with stakeholders to assess progress and resolve implementation issues.

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